

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 485
TO BE ANSWERED ON 07/02/2025

LEGAL GUARANTEE TO MSP AND DOUBLING OF AMOUNT UNDER PM-KISAN

485. SHRI JAVED ALI KHAN:
SHRI YERRAM VENKATA SUBBA REDDY:
SHRI RAMJI LAL SUMAN

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that the Department-related Parliamentary Standing Committee on Agriculture, in its report presented during last winter session, has recommended for legally binding Minimum Support Price (MSP) and doubling of amount under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN);
- (b) if so, the details thereof;
- (c) the response of Government there to;
- (d) the details of action taken thereon by Government; and
- (e) the reasons as to why the recently released National Framework for Agricultural Marketing has no mention about giving MSP to agricultural crops?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAM NATH THAKUR)

(a) & (b): The Department-related Parliamentary Standing Committee has recommended in its report that the support given under PM-KISAN scheme may be increased to Rs.12000/- p.a. from Rs.6000/- at present and seasonal incentives given to farmers may also be extended to tenant farmers and Farm Labourers. The DRPSC also recommended to implement a robust and legally binding MSP system, that can play a crucial role in reducing farmer suicides in India by providing financial stability, protecting against market volatility, alleviating debt burdens, and improving overall mental health among farmers.

(c) & (d): At present, there is no such proposal under consideration for enhancing the financial assistance provided under PM-KISAN scheme and to extend the benefits of the PM-KISAN scheme to tenant farmers and Farm Labourers.

To make Minimum Support Prices (MSPs) more effective and transparent, a committee has been constituted on 12th July 2022. The meetings of this committee are being organized regularly and till date, 6 meetings have been held. Additionally, 39 meetings of various sub-committees have also been held.

(e): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole, based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned.

To realize the objectives of MSP Policy, Food Corporation of India (FCI) and other designated State Agencies provide price support to Wheat, Paddy and Coarse cereals including millets and Maize. Additionally, Oilseeds, Pulses and Copra of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme (PSS) under Umbrella Scheme of PM-AASHA, as per its guidelines when market price of these products fall below the MSP. Cotton and Jute are also procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India (JCI), respectively.
